NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/65/2016

NAME OF THE PETITIONER(S)

: J. Sivakumar & Another

NAME OF THE RESPONDENT(S)

: M/s Navrang Shipping Private Limited & 2 Others

UNDER SECTION

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

J.S. Munn

REPRESENTATION BY WHOM

1. J. SNA KUMAR. PETITIONERS

2. MIS. Navrang Shipping Respondent

Put Ital

ORDER

Shri J Siva Kumar, petitioner in person present. His counsel absent. Representing counsel for respondents present. Counsel for petitioner submitted that he filed an application before the Hon'ble High Court of Madras withdrawing the suit pending in connection with challenging of the MoU dated 28.10.2008 and is yet to receive the copy of the order. He sought time to file copy of the High Court order. Time extended at request. Put up on 14.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tario Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)